

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - Nomination of two District and Sessions Judges on the subject of **“National Conference on Speedy and Effective Trial of Offences against Women and Children”** scheduled to be held on 15.02.2020 and 16.02.2020 at Tamilnadu State Judicial Academy, P.S.K.R.Salai, Raja Annamalaipuram, Chennai - **Relief Arrangements - ORDERS - ISSUED.**

- REF:**
1. E-mail letter dated 02.01.2020 from the Director, Tamilnadu State Judicial Academy, Chennai.
 2. High Court’s letter ROC.No.14/SO/2020, dated 06.01.2020.
 3. High Court’s letter ROC.No.14/SO/2020, dated 09.01.2020.

ORDER ROC.No.138/2020-B.SPL., DATED: 13 .01.2020

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the Conference on the subject of **“National Conference on Speedy and Effective Trial of Offences against Women and Children”** scheduled to be held on 15.02.2020 and 16.02.2020 at Tamilnadu State Judicial Academy, Chennai in the High Court’s Letter 2ndcited, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Conference at Tamilnadu State Judicial Academy, P.S.K.R.Salai, Raja Annamalaipuram, Chennai.

SL. NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
	(2)	(3)
1	SMT M.SHYAM SREE, II Addl.District and Sessions Judge, (Fast Track Court), Medak at Sangareddy.	I Addl. District and Sessions Judge, Medak at Sangareddy.
2	SMT M.BHAVANI, III Addl. District and Sessions Judge, (Fast Track Court),Nalgonda.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Conference on 15.02.2020 and 16.02.2020 at Tamilnadu State Judicial Academy, P.S.K.R.Salai, Raja Annamalaipuram, Chennai.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officer are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 13.1.2020

To

1. The officers Concerned.
2. The Incharge Officers.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Director, Tamilnadu State Judicial Academy, P.S.K.R.Salai, Raja Annamalaipuram, Chennai - 600028.
5. The Prl. District and Sessions Judge, Medak at Sangareddy.
6. The Prl. District and Sessions Judge, Nalgonda District.
7. The II Addl. District and Sessions Judge, (Fast track Court), Medak at Sangareddy.
8. The III Addl. District and Sessions Judge, (Fast Track Court) Nalgonda.
9. The I Addl. District and Sessions Judge, Medak at Sangareddy.
10. The Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.
11. The District Treasury Officer, Medak and Nalgonda.
12. The Sub Treasury Officer, Sangareddy and Nalgonda.

2. THE SECTION OFFICERS :

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|--|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell, High Court for the State of Telangana at Hyderabad. | | |

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